

31st day of March, 1954, in respect of 'Capital Outlay on Indian Posts and Telegraphs (Not met from Revenue)'."

DEMAND NO. 112—CAPITAL OUTLAY ON CIVIL AVIATION

"That a sum not exceeding Rs. 2,12,67,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1954, in respect of 'Capital Outlay on Civil Aviation'."

DEMAND NO. 113—OTHER CAPITAL OUTLAY OF THE MINISTRY OF COMMUNICATIONS.

"That a sum not exceeding Rs. 1,05,87,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1954, in respect of 'Other Capital Outlay of the Ministry of Communications'."

MESSAGES FROM THE COUNCIL OF STATES

Secretary: Sir, I have to report the following two messages received from the Secretary of the Council of States:

(i) "In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to return herewith the following Bills which were passed by the

House of the People at its sitting held on the 26th March, 1953, and transmitted to the Council of States for its recommendations and to state that the Council has no recommendations to make to the House of the People in regard to the said Bills:

- (1) The Patiala and East Punjab State Union Appropriation Bill, 1953.
- (2) The Patiala and East Punjab States Union Appropriation (Vote on Account) Bill, 1953
- (3) The Appropriation (No. 2) Bill, 1953." and

(ii) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to enclose a copy of the Hyderabad Coinage and Paper Currency (Miscellaneous Provisions) Bill, 1953, which has been passed by the Council of States at its sitting held on the 28th March, 1953".

HYDERABAD COINAGE AND PAPER CURRENCY (MISCELLANEOUS PROVISIONS) BILL

Secretary: Sir, I beg to lay on the Table of the House the Hyderabad Coinage and Paper Currency (Miscellaneous Provisions) Bill, 1953, as passed by the Council of States.

The House then adjourned till Two of the Clock on Monday, the 30th March, 1953.